

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. IA 2787/2023- R-Plan IA 2774/2022 IA 681/2022 IA
3896/2023 in C.P. (IB)/2742(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- IA 2787/2023 Pravin R Navandar Vs.
Bprl Ventures BV IA 2774/2022
Pravin R.Navandar Vs. Deepak Anant
Pednekar IA 3896/2023 Venugopal
Dhoot Vs. Vovl Ltd
IN THE MATTER OF
S Z Deshmukh & Co
V/s
VOVL Ltd**

**Section:Application under any other provisions- IBC Sec 60(5) U/s
9 of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 3896 of 2023:-Sr. Counsel, Zal Andhiyarjina appeared for the Applicant through VC and Sr. Counsel, Chetan Kapadia appeared for the Respondent/CoC through VC. Heard, Counsel for the parties for a considerable time. List this matter for filing written submissions on **20.11.2023**.

Counsel, Vishnu Shriram a/w Adv. Pratiksha Agrawal appeared for the Resolution Professional. List all other Applications on **20.11.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)